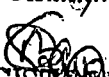
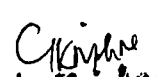


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>28-10-93-</u>	Mr. Rakesh Sharma - Counsel for the applicant Register & Put up in Court for admission on <u>4/11/93</u> a/w of 227/93  REGISTRAR C.A.T., JAIPUR
<u>4/11/93</u> Copy sent to the applicant & up. Encl (M. Bhs) and 227/93 2k to 11/3  (O. P. Sharma) Administrative Member	Mr. Rakesh Sharma - Counsel for Petitioner Mr. Manish Bhardwaj - Counsel for respondents Heard. We are satisfied with the reasons for separation stated in this petition. The M-P for separation is allowed, and of no 227/89 is restored to its original position. O.A. may be listed for admission on 1/12/93. M-P stands disposed of accordingly.  Gopal Krishna Member (Judl.)